GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 2007 TO BE ANSWERED ON 14.12.2023

Pending Works under JJM

2007. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware that many of the local bodies have granted the works under Jal Jeevan Mission (JJM) to various agencies but in majority of the local bodies the work is pending on the part of the agencies which is causing inconvenience to the respective residents and commuters:
- (b) if so, whether the Government proposes to instruct the concerned department to review such projects of JJM to find out the status of the project work across the country, especially in Maharashtra; and
- (c) if so, the details thereof and the steps taken by the Government to complete these project works at the earliest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR)

(a) to (b) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states including Maharashtra, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 11.12.2023, around 10.54 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 11.12.2023, out of 19.24 Crore rural households in the country, approximately 13.78 Crore (71.62%) households are reported to have tap water supply in their homes.

As such individual projects/ schemes for rural water supply are not approved at Government of India level. The selection of agencies and award of work for implementing projects under JJM is done by respective Governments of States/UTs.

(c) To expedite the planning and implementation, as well as monitoring and handholding States/ UTs including Maharashtra, Government of India has taken a number of steps which *inter alia*

includes discussion and finalization of annual action plan (AAP) in consultation with States/ UTs, regular review of planning and implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district, and village-wise progress as well as status of provision of tap water supply to rural homes, which is in public domain at

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx.
